(b) the pattern of financial assistance contemplating for sharing among Central and States in the proposed Phase-II;

(c) whether Ministry is having any proposal to take urbanization of the cities in the name of "smart cities"; and

(d) if so, the number of towns that would be taken up from Karnataka State?

THE MINISTER OF URBAN DEVELOPMENT (SHRI VENKAIAH NAIDU): (a) and (b) There is no proposal for launch of Phase-II of the Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(c) and (d) Yes, Sir. The scheme for developing 100 Smart Cities is under process. The State Governments are being consulted. The number of towns that would be taken up from the state of Karnataka shall be known when the Scheme is finalized.

Reconstitution of Delhi Development Authority

(a) whether it is a fact that Government is seriously considering to re-constitute the Delhi Development Authority (DDA); and

(b) if so, whether Government has taken any steps in this regard and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M. VENKAIAH NAIDU): (a) No, Sir.

(b) Does not arise.

Funds for Mumbai bus transportation system

2955. SHRI SANJAY RAUT: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government has been requested for providing financial assistance of
₹ 500 crore to the BEST for easing Mumbai bus transportation system, if so, the details thereof;

(b) whether Government is seriously considering financial aid to BEST under JNNURM fund; and

†Original notice of the question was received in Hindi.

(c) if so, by when the Central assistant would be provided for easing public transportation system in Mumbai, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO BARAL) : (a) Ministry of Urban Development had received a proposal for financial assistance for procurement of 426 buses with estimated project cost of ₹ 220.66 crore under the transition phase 2013-14 of Jawaharlal Nehru National Urban Renewal Mission (JNNURM).

(b) and (c) No, Sir. The scheme has ended on 31.03.2014.

- (i) Ministry had mandate to sanction upto 10000 buses only with the special focus on hilly States. Due to limited no. of availability of buses, and Maharashtra was already sanctioned a share of 2124 buses, the proposal for the BEST could not be considered for funding under JNNURM.
- BEST had already been sanctioned 1000 buses during 2008-09 under JNNURM.

Hyderabad Metro Project

2956.SHRIMATI GUNDU SUDHARANI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the length of Hyderabad Metro Project in kilometres and the details of areas going to be covered under the above project;

(b) the details of areas that are proposed to be covered under each Phase of the project along with estimated initial cost of the project;

(c) when it is likely to be completed and the expected cost of the project at the time it starts its operations;

(d) whether it is a fact that fare for travel will be decided by the private party and not by Government; and

(e) the details of the controversy that cropped up with regard to land for metro and L&T refused to continue with the work?

THE MINISTER OF URBAN DEVELOPMENT (SHRI M.VENKAIAH NAIDU): (a) and (b) As informed by the Government of Telangana, the Hyderabad Metro Rail project covers three high density traffic corridors of the city spanning over 72 km in